

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL MISCELLANEOUS PETITION NOS. 24741-24744 OF 2014
(Applications for bail)

IN

CRIMINAL APPEAL NOS. 148-151 OF 2014

Anjum Khan & Ors.

... Appellant(s)

VERSUS

State of Uttar Pradesh

... Respondent(s)

OFFICE REPORT

It is submitted that Mr. Shakeel Ahmed, Advocate for the Appellants has on 10th December, 2014 filed an application for bail which has been registered as Criminal Misc. Petition Nos. 24741-24744/2014.

It is further submitted that Service of Notice of Lodgment of Petition of Appeal is complete on the Sole Respondent/State and the said Respondent is represented by Mr. Abhishek Chaudhary, Advocate.

It is further submitted that Original Records from the High court as well as from the Trial Court have been received.

It is lastly submitted tht Counsel for the Appellants has not filed the additional documents.

The Applications for bail in the Appeals above-mentioned is listed before the Hon'ble Court with this Office Report.

DATED this the 15th day of December, 2014.

Sd/-

ASSISTANT REGISTRAR

COPY TO:

C4/dk

Mr. Shakeel Ahmad, Advocate
3, Lawyer's Chambers, S.C.I., N.D.

Mr. Abhishek Choudhary, Advocate

12, Lawyer's Chambers, S.C.I., N.D.

Mr. P. Narasimhan, Advocate
142, New Lawyer's Chambers, S.C.I., N.D.

ASSISTANT REGISTRAR